

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 23/2020


Dated January 31, 2020

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 03.02.2020 for Making of 16(Sixteen) pieces new Cause list board for different courts of Civil Court, Deoghar and Sub-divisional Civil Court, Madhupur.

Any further details may be collected from the establishment of Court during 10.30 AM – 5.00 PM (Monday to Saturday).

The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period (03/02/2020). 64

Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 03.02.2020.

 31.01.2020
Judge-in-Charge,
Civil Courts, Deoghar